to Questions

MR. CHAIRMAN: The question hour is over.

## WRITTEN ANSWERS TO QUESTIONS

INCOME-TAX ARREARS

\*295. Shrimati DEVAKI (GOPI-DAS): Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Income-tax arrears have been written off recently:

(b) if so; what is the total amount so written off; and

(c) what are the circumstances under which this amount was written off?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Demands which have proved to be irrecoverable are written off from year to year.

(b) The total amount written off during 1960-61-the latest year. for are available-was which figures Rs. 3.66 crore.

(c) The main reasons for writing off the above amount were :---

- assessees without (i) death of leaving behind any assets;
- (ii) departure of assessees from this country at the time of partition.
- (iii) insolvency of assessees.
- (iv) liquidation of companies.

NATIONAL LABORATORY IN KERALA

\*296. Shrimati DEVAKI (GOPI-DAS): Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to start a National Laboratory in Kerala;

(b) if so, what will be the nature of the work to be done there; and

(c) where the laboratory will be located?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) The matter is under consideration of the Council of Scientific and Industrial Research

(b) and (c) Do not arise.

## LEGISLATION TO DEFINE THE FUNCTIONS. ETC., OF COMPTROLLER AND AUDITOR GENERAL OF INDIA

\*297. SHRI R. S. KHANDEKAR; Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to introduce in Parliament some legislation defining the functions. powers, duties, etc., of the Comptroller and Auditor General of India; and

(b) if so, by when such legislation is likely to come up before Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) The Bill is expected to be introduced in the next session of Parliament.

CIRCUS TROUPE TO U.S.S.R.

\*298. Shrimati DEVAKI (GOPI-DAS): Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to send a circus troupe from India to the Union of Soviet Socialist Republics;

(b) if so, when the troupe is expected to be sent; and

(c) whether the tour of the circus troupe is being sponsored by Government or by private agencies?